

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	CP/581/2017
NAME OF PETITIONER	:	General Timbers
NAME OF RESPONDENT	:	Karismaa Foundations Pvt Ltd
SECTION	:	9 of IBC 2016

ORDER

The Petitioner is represented by Mr. Krishna Ravindran, Advocate and the Respondent is represented by Mr. Narasimha Verman, Advocate through video conferencing platform.

Learned Counsel for the Petitioner states that the matter has been settled out of Court and seeks time to file a withdrawal memo.

List this matter on **13.07.2021** for reporting settlement as well as for filing a memo of withdrawal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)